

SPECIAL BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/11(KB)2019
IA(I.B.C)/769(KB)2023, IA(I.B.C)/157(KB)2023,
IA(I.B.C)/194(KB)2022, IVN.P (IBC)/8(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	CORPORATION BANK VS BANSAL REFINERIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For Liquidator

Mr. Rishav Banerjee, Adv.

Mr. Anuj Kumar Mishra, Adv.

For Union Bank of India

Ms. A. Rao, Adv.

Ms. A. Basu, Adv.

ORDER

1. Ld. Counsel for the parties present.

IA(I.B.C)/769(KB)2023

2. This IA has been filed placing on record progress report. Progress report is at page 31. This IA is accompanied by an affidavit at page 17. Progress report is taken on record. This IA is allowed and disposed of.

IA(I.B.C)/157(KB)2023

3. Compliance of the order passed on 13.03.2023 extended by one week after vacation. It is submitted in terms of the order dated 13.03.2023 the disbursal has been made and after obtaining an undertaking as nothing stood in the way.
4. Post this matter on 26.06.2023.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**